

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.01.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

PRINCIPAL BENCH

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd. & Anr.	Meghna Mishra	Atul Sharma
2.	Comp. App. (AT) (Ins) No. 1496 of 2019	Sangita Agarwal & Anr. Vs. Limtex Tea & Industries Ltd. & Anr.	Suhita Mukhopadhyay	Rishab Kaushik-R1 Abhishek Sharma- R2
3.	Comp. App. (AT) (Ins) No. 587 of 2020	Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd.	Misha	Kartikeya Jaiswal Ashly Cherian-RP Anisha Mahajan-R1
4.	Comp. App. (AT) (Ins) No. 638 of 2020	Alok Kumar Kuchhal Erstwhile Interim Resolution Professional Vs. Charming Apparels Pvt. Ltd. & Ors.	Alok Kumar Kuchhal	Aditya Dewan Gaurav Srivastava- R5 Heerika Shukla-R6 Gaurav Srivastava Aditya Dewan-R7

The Court will rise at 11:30 AM.

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**